

(c) As per the concession agreement user fee from the users will be charged for the duration of the concession period and not till the recovery of the construction cost.

Additional Bridge over the river Narmada at Zadeshwar

3654. SHRI VIJAYKUMAR RUPANI:

SHRI KANJIBHAI PATEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the six lane traffic between Vadodara and Bharuch, particularly commercial vehicles, has to cross Narmada River on a two lane bridge and this is resulting in long queues and jams;

(b) if so, whether Government is considering to construct an additional bridge over the River Narmada at Zadeshwar; and

(c) if so, the time by which the action will be taken?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH): (a) and (b) Yes, Sir.

(c) Action has already been taken to have the Detailed Project Report for the bridge prepared.

Delay in construction of highways due to naxal violence

3655. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that ambitious projects of constructing two lane highways in many States have suffered a jolt due to the naxal activities;

(b) if so, the details of such projects, State-wise, which have been delayed or stopped due to naxal activities; and

(c) what steps Government have taken or proposes to take to give security to contractors in naxal-prone areas?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH): (a) No, Sir.

(b) Does not arise.

(c) State Government agencies have prioritized construction of roads under Left Wing Extremism Areas depending on their ability to provide enough security during the entire construction period.

Extension of Vadodara-Ahmedabad expressway upto Rajkot and Mumbai

3656. SHRI NATUJI HALAJI THAKOR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state: